

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 12/73(4)/NCLT/AHM/2017

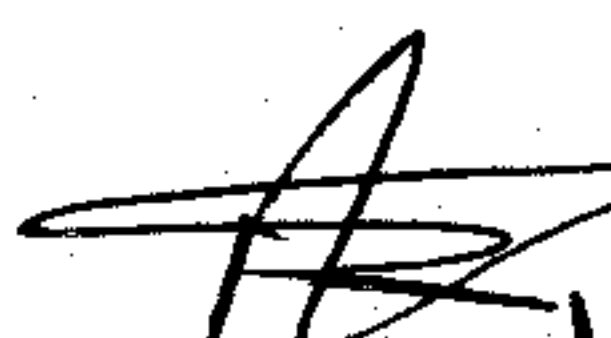
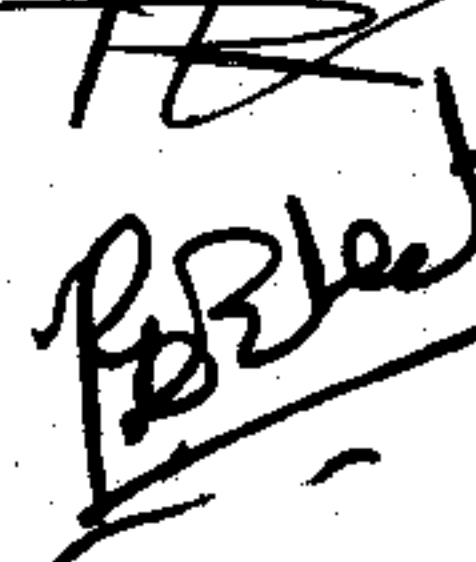
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2017**

Name of the Company: Tej Mariyappa
V/s.
Neesa Leisure Ltd.

Section of the Companies Act: Section 73(4) of the Companies Act, 2013


<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ASHOK SACHDEVA	A.R.	DEPOSITORS	
2.	Ravish Bhatt		Re -	

ORDER

Authorised Representative Mr. Ashok Sachdeva present for Petitioner. Learned Advocate Mr. Ravish Bhatt present for Respondent.

At request of Respondent Counsel.

List the matter on 25.10.2017 along with CP no. 11/2016.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 19th day of September, 2017.